

**GOVERNMENT OF JAMMU AND KASHMIR
MINING DEPARTMENT
Civil Secretariat, J&K**

Notification

Jammu, 29th of November 2021

S.O. 408 .-In exercise of the powers conferred by section 15 read with section 23C of the Mines & Minerals (Development & Regulation) Act, 1957 (Central Act No.67 of 1957), the Government hereby direct that the following proviso shall be added to clause (v) of sub-rule (1) of rule 56 of the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules , 2016; namely:-

“Provided that the advance payment of royalty shall be relaxed for Government Departments/ BEACON/ BRO/ GREF who shall pay the royalty within a period of one month from the date of issuance of Short Term /Disposal Permit by the Department of Geology and Mining, J&K(UT). The late payment, if any, after the said period shall be dealt in terms of rule-95 of these rules”.

By order of the Government of Jammu and Kashmir.

Sd/-

(Manoj Kumar Dwivedi) IAS,

Commissioner/Secretary to the Government.

No: GM-MNG/239/2021-02

Dated: 29.11.2021

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioner/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Jammu/Kashmir.
10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Chairman, J&K Special Tribunal.
12. Director, Information, J&K.
13. Director, Archives, Archaeology and Museums, J&K.
14. All Heads of Departments/Managing Directors.
15. All Deputy Commissioners.
16. Secretary, J&K Public Service Commission.
17. Director Estates, J&K.
18. Director, Geology and Mining, J&K.
19. Director, Panchayati Raj, J&K.
20. General Manager, Government Press, Jammu/ Srinagar.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Commissioner/Secretary to the Government, Mining Department/GAD.
23. Incharge Website, I&C/GAD.
24. Government Order file/Stock file.


(Amir Ayaiz Rather)

Under Secretary to the Government

29.11